

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **07.05.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Akzo Nobel Industrial Chemicals BV
Vs
Oren Hydrocarbons Pvt Ltd

MAIN PETITION NUMBER : IBA/938/2019

(IA/MA) APPLICATION NUMBERS

IA/1105(CHE)/2024; IA/1106(CHE)/2024

ORDER

IA/1105(CHE)/2024; IA/1106(CHE)/2024

Present: Ld. Counsel Ms. K M Dharaniya Sri for the Applicant.

This application has been filed to take on record the 4th progress report for the quarter ended 31.03.2024.

Report is taken on record, subject to all just exceptions.

IA/1105(CHE)/2024 is accordingly **disposed of**.

IA /1106/2024 has been filed seeking condonation of delay.

Delay condoned.

IA/1106(CHE)/2024 is accordingly **disposed of**.

Sd/-

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

(SANJIV JAIN)
MEMBER (JUDICIAL)